





MONTHLY INFORMATION BULLETIN

JANUARY 2023

GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS

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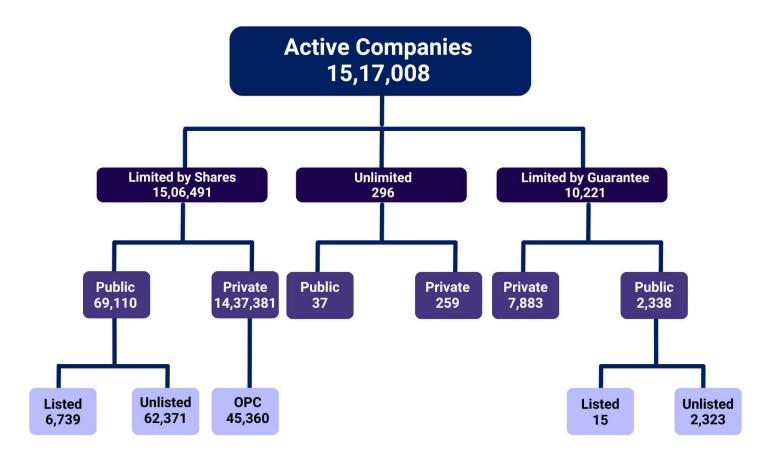
O1 Overview of the Corporate Sector



A total number of 24,61,937 companies were registered in the country as on 31st January 2023, of which 62% (15,17,008) companies stands active. There is an increase of 1% in the total number of active companies as compared to December 2022. (Table 1)

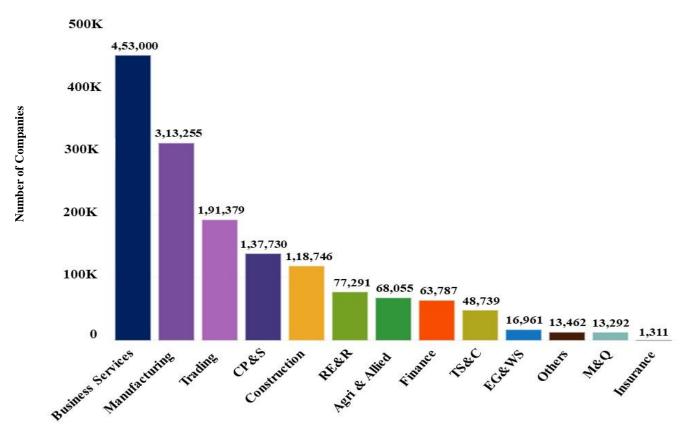
Private limited companies account for 95% of the total companies with 37% of the total Paid-up Capital. In comparison, Public Limited companies are smaller in number (5%) but comprise 64% of the total Paid-up Capital. (Table 3)

Distribution of Active Companies as on 31st January 2023



Economic Sector-wise classification (NIC-2004) reveals that the Business Services has been has highest number of Active companies (30%) followed by Manufacturing (21%), Trading (13%) and Community, Personal and Social Services (9%). It is also observed that Agriculture Sector saw the maximum increase in the total number of Active Companies, followed by Service Sector and Industry Sector. In the Service Sector, Community, personal & Social Services Sector showed the maximum rise in the number of Active Companies. (Table 3).

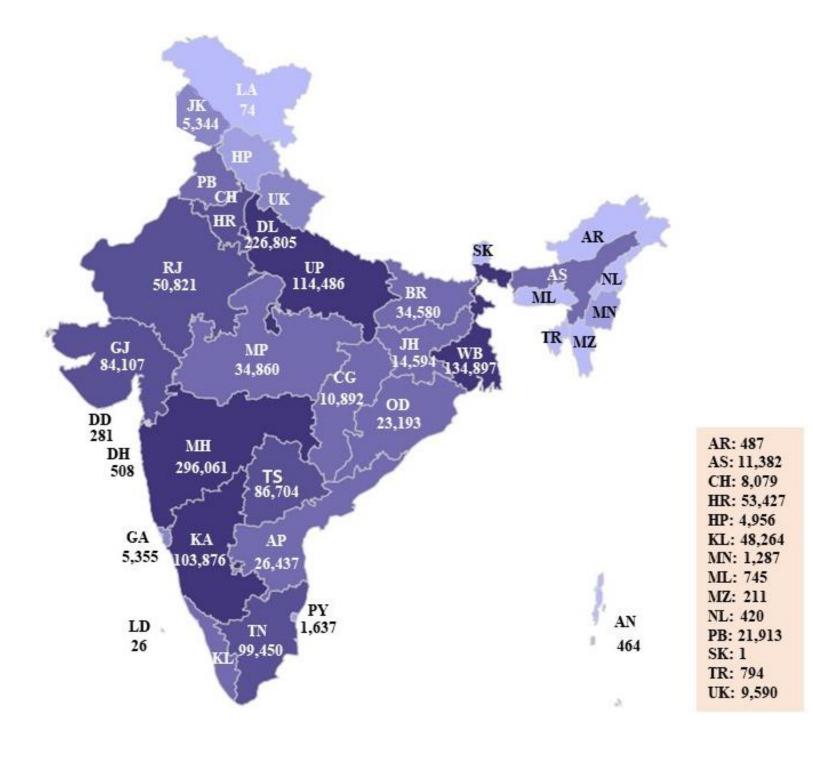
Economic Activity-wise Distribution of Active Companies as on 31st January 2023



*CP&S - Community, Personal and Social Services, *Agri & Allied - Agriculture and Allied Activities, *RE&R - Real Estate and Renting, *TS&C - Transport, Storage and Communications, *EG&WS - Electricity, Gas and Water Supply Companies, *M&Q - Mining and Quarrying

Amongst the 37 States/UT, Maharashtra (20%) continues to be the state with highest number of Active Companies, followed by Delhi (15%) and West Bengal (9%). An increase in the number of Active Companies is witnessed in the states of Mizoram, Arunachal Pradesh and Tripura as compared to December 2022. Among the Union territories, Andaman & Nicobar showed a rise of 2.4% in contrast to December 2022. (Table 4)

State-wise Distribution of Active Companies as on 31st January 2023



No. of Companies :	o 0-1000	0 1001-5000	5001-10000	10001-50000	50001-100000	>100000
No. of states:	11	3	4	9	5	5

O2 Statistical Insights till January 2023



24,61,937

Registered Companies

15,17,008

Active Companies

9,04,723

Closed Companies

2,469

Dormant Companies

7,110

Companies under Liquidation

30,627

Companies under the process of Striking off



New Registration in January 2023

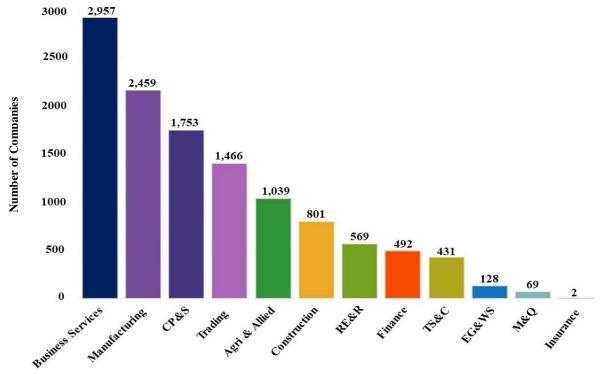


New Registration of Companies

A total of 12,166 companies were registered with a collective Paid-up Capital of Rs. 765.69 Crore. Out of the total new registrations, 12,091 companies were registered as Companies Limited by Shares with a Paid-Up Capital of Rs. 765.67 Crore, 75 companies were registered as Companies Limited by Guarantee with a Paid-Up Capital of Rs. 0.02 Crore. There was an increase in the paid-up capital by 24% during January 2023 when compared to December 2022. (Table 5)

Economic-activity wise classification of new companies registered reveals that the predominant share of companies is in Business Services (24%) followed by Manufacturing (19%), Community, personal & Social Services (14%) and Trading (12%). (Table 6)

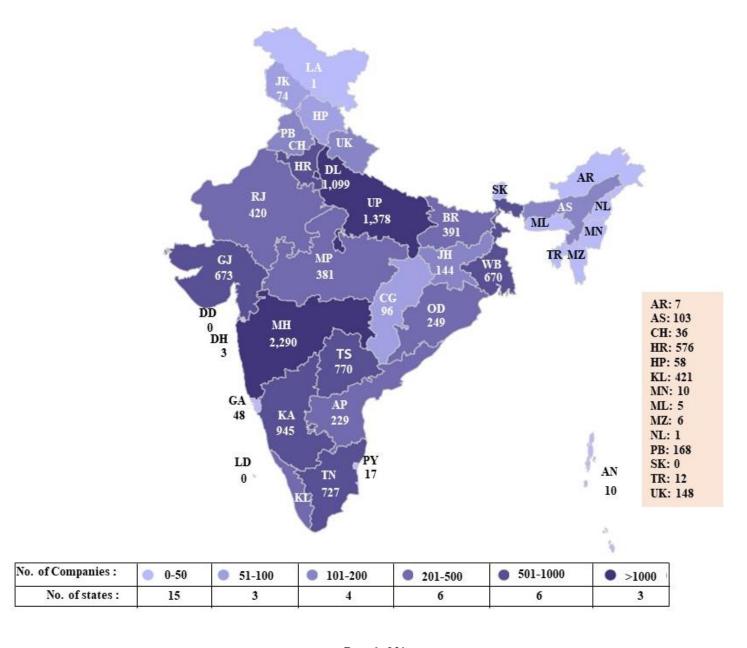
Economic Activity-wise Distribution of New Registered Companies during January 2023



*CP&S - Community, Personal and Social Services, *Agri & Allied - Agriculture and Allied Activities, *RE&R - Real Estate and Renting, *TS&C - Transport, Storage and Communications, *EG&WS - Electricity, Gas and Water Supply Companies, *M&Q - Mining and Quarrying State/UT-Wise Analysis of new registered companies shows that Union Territory, Andaman & Nicobar and Dadra & Nagar Haveli have started gaining momentum in

terms of registration of 10 and 3 new companies. The top three states that receive the highest number of new registrations during January 2023 were Maharashtra with 19% which amounts to 2,290 corporates, Uttar Pradesh with 11% coming in at 1,378 and Delhi following closely behind at 9% belonging to 1,099 companies with a collective paid-up capital of Rs. 435.77 crore. (Table 7)

State-wise Distribution of New Registered Companies during January 2023



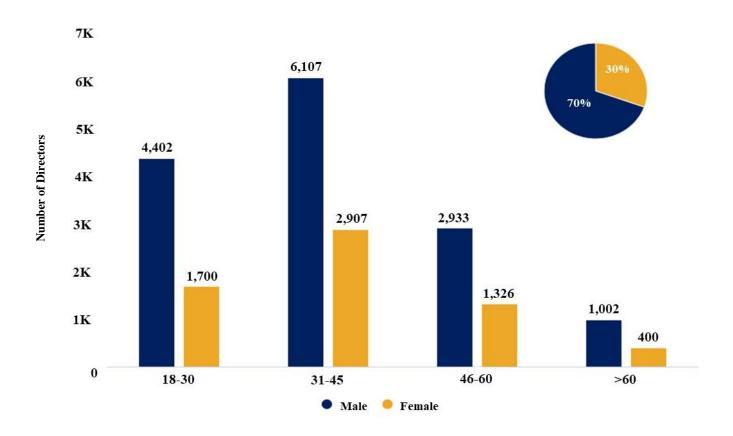
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New Registration of Director Identification Number (DIN)

In January 2023, 20,777 Director Identification Numbers were registered, out of which 99% were in use by Indian nationals and the remaining 1% were in use by Foreign nationals. Additionally, 20 DINs were deactivated. (Table 8)

Out of the total number of directors registered in India in January 2023, 70% were male and the remaining 30% were female. A close analysis on Indian Directors revealed that 43% of new directors registered belongs to age 31-45 years old, of which, 68% were male and 32% female. Furthermore, 7% of the new director registrations were older than 60 years. Maharashtra witnessed the highest, i.e., 15% of the total registrations of Directors while North-Eastern states had 244 director registrations. (Table 9)

Age/Gender wise Distribution of New Directors registered during January 2023



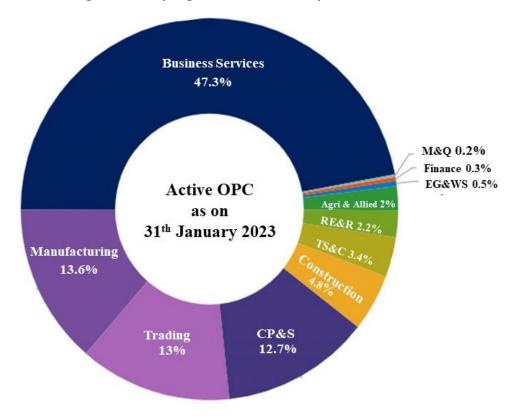
04 One Person Company



As on 31st January 2023, a total number of 45,360 One Person Companies were active with a collective Paid up capital of Rs. 612.25 Crore. (Table 10)

During January 2023, a total number of 769 One Person Companies were registered with a Paid-Up Capital of Rs. 6.99 Crore.

Economic Sector-wise classification shows a rise of 6% in the active One Person Companies in Mining & Quarrying sector in January 2023 over December 2022.



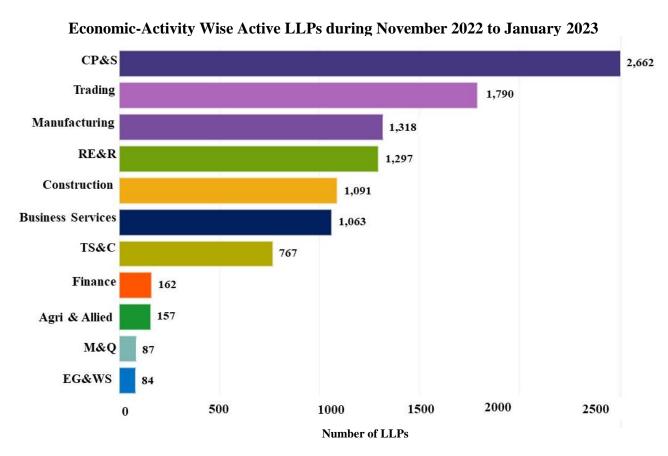
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Among all States/UT, Chandigarh showed a rise of 250% in the number of new One Person Companies during January 2023 as compared to December 2022.

05 Limited Liability Partnership



With an increase of new 10,478 Limited Liability Partnerships (LLPs) during the quarter November 2022 to January 2023, a total number of 2,67,718 LLPs were active in the country as of 31st January 2023. (Table 11 & 12)



*CP&S - Community, Personal and Social Services, *Agri & Allied - Agriculture and Allied Activities, *RE&R - Real Estate and Renting, *TS&C - Transport, Storage and Communications, *EG&WS - Electricity, Gas and Water Supply Companies, *M&Q - Mining and Quarrying

About 84.55% of active LLPs (2,26,346 in number) have an obligation of contribution less than or equal to Rs. 5 lakhs, and only about 3% (8,032 in number) of LLPs have the obligation of contribution above Rs.1 crore. (Table 12)

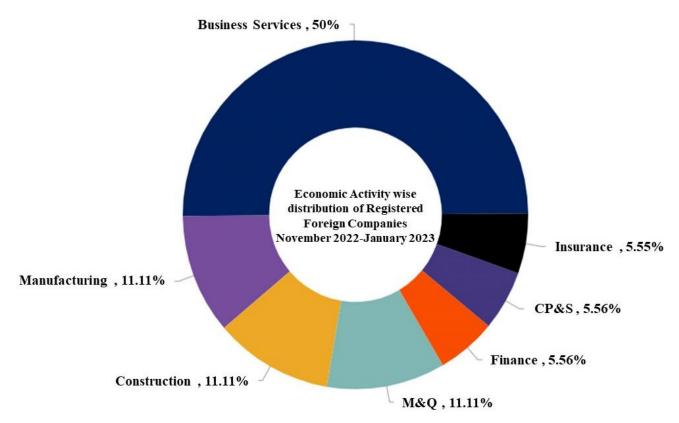
Broader economic sector-wise classification of active LLPs as on 31st January 2023 reveals that the Service sector continues to account for maximum registrations with 74% LLPs, followed by Industry and Agriculture sectors accounting for 24% and 2% respectively. (Table 13)

06 Foreign Company



As on 31st January 2023, there were a total of 5,099 foreign companies registered in India. Out of these, 65% (3,295) were Active. Of the 18 new overseas business entities that were registered with the Ministry of Corporate Affairs during November 2022-January 2023, 28% were established in Maharashtra, 17% each in Delhi and Karnataka, 11% in Gujarat, Haryana & Tamil Nadu, and 5% in Uttarakhand. When looking at the economic activity classification, it was revealed that 50% of the companies can be classified as 'Business Services'. (Table 14)

During January 2023, one foreign company was registered as Project Office to execute a particular project in India.



*CP&S - Community, Personal and Social Services, *M&Q - Mining & Quarrying

07 Miscellaneous



- ➤ In January 2023, a total of 2,24,178 forms were filed with the Ministry of Corporate Affairs. Of which, 65,883 AOC-4 forms were filed, followed by 48,117 MGT-7A, 37,404 ADT-1, 13,585 CHG-1 and 13,046 MGT-7. (Table 15)
- ➤ During January 2023, a total of 8,544 companies were struck off, of which 6,430 companies' names were removed from the Register of Companies u/s 248 by the Ministry of Corporate Affairs, and 2,114 applications were received from companies to strike off their names from the register.
- ➤ MCA facilitates its registered users to login and view/download all the forms filed by the company. 4,58,273 documents were viewed/downloaded by the users in January 2023.
- ➤ During January 2023, a total of 2,99,001 Non-STP₁ forms were received. Of which, 2,96,641 (99.2%) were accepted and 2,360 (0.8%) were rejected. (Table 16)
- ➤ A total of 71,485 Public Companies and 14,45,523 Private Companies were active till 31st January 2023, after taking into account 21 Private Companies which were converted to Public Companies and 46 Public Companies that were converted to Private Companies during January 2023.

Non-STP forms are subject to review by the approving official, before being accepted by MCA.

¹ STP stands for Straight Through Process, which does not require an approval by MCA while being accepted.

Tabl	e 1: Summary Statement on Companies in India as on 31st January, 2023								
	Number of Registered Companies	2,461,937							
1	Number of Active companies	1,517,008							
	Of which								
i	Companies Limited by Shares	1,506,491							
ii	Companies Limited by Guarantee	10,221							
iii	Unlimited Companies	296							
2	Number of Closed Companies	904,723							
i	No. of Companies Liquidated/Dissolved	11,466							
ii	No. of Companies Defunct/ Struck-off (Section 248 of CA, 2013)	840,525							
iii	No. of Companies Amalgamated/merged	31,118							
iv	No. of Companies Converted to LLP	16,737							
v	No. of Companies Converted to LLP and dissolved	4,877							
3	Number of Companies lying dormant u/s 455 of Companies Act, 2013	2,469							
4	Number of Companies under Liquidation	7,110							
5	Number of Companies which are under the process of Striking-Off (Section 248 of the Companies Act, 2013 and Section 560 of Companies Act 1956)	30,627							

Table 2: Active Companies as on 31st January, 2023										
S. No.	Particulars	Government	Non-Government	Total						
1	Companies Limited by Shares	2,219	1,504,272	1,506,491						
a	Public Limited	1,565	67,545	69,110						
i	Listed	77	6,662	6,739						
ii	Unlisted	1,488	60,883	62,371						
b	Private Limited	654	1,436,727	1,437,381						
	One Person Company	0	45,360	45,360						
2	Companies Limited by Guarantee	34	10,187	10,221						
a	Public Limited	10	2,328	2,338						
i	Listed	1	14	15						
ii	Unlisted	9	2,314	2,323						
b	Private Limited	24	7,859	7,883						
3	Companies with Unlimited Liability	4	292	296						
	Total	2,257	1,514,751	1,517,008						

Table	e 3: Economic Activity-wise Active Companies a	s on 31st Jai	nuary, 2023		(Paid Up	Capital in R	s. Crore)
S.	Economic Activity	Pı	rivate	I	Public	7	Total
No.	·	Number	Paid Up Capital	Number	Paid Up Capital	Number	Paid Up Capital
I	Agriculture and Allied Activities	65,788	22,505.43	2,267	17,937.19	68,055	40,442.62
II	Industry	437,975	875,484.02	24,279	1,891,564.88	462,254	2,767,048.90
1	Manufacturing	295,580	563,919.83	17,675	724,179.88	313,255	1,288,099.7
i	Metals & Chemicals, and products thereof	100,814	217,248.47	7,651	249,510.14	108,465	466,758.6
ii	Machinery & Equipments	68,803	224,531.72	3,367	383,210.23	72,170	607,741.90
iii	Textiles	36,432	34,880.26	2,521	35,746.30	38,953	70,626.55
iv	Food stuffs	47,312	49,360.91	2,471	31,491.47	49,783	80,852.37
V	Paper & Paper products, Publishing, printing and reproduction of recorded media	17,831	14,512.40	798	9,550.72	18,629	24,063.12
vi	Others	17,921	17,618.65	508	12,431.87	18,429	30,050.52
vii	Leather & products thereof	3,410	3,183.38	184	1,067.62	3,594	4,251.00
viii	Wood Products	3,057	2,584.04	175	1,171.53	3,232	3,755.57
2	Construction	114,634	148,497.77	4,112	232,159.69	118,746	380,657.46
3	Electricity, Gas & Water Supply companies	15,168	130,965.38	1,793	880,070.07	16,961	1,011,035.44
4	Mining & Quarrying	12,593	32,101.03	699	55,155.25	13,292	87,256.28
III	Services	930,516	987,346.11	42,721	1,322,526.81	973,237	2,309,872.92
1	Business Services	443,376	442,403.84	9,624	615,656.56	453,000	1,058,060.40
2	Trading	185,836	221,231.79	5,543	54,466.98	191,379	275,698.7
3	Real Estate and Renting	74,738	82,552.36	2,553	22,567.16	77,291	105,119.5
4	Community, personal & Social Services	133,541	73,113.54	4,189	117,139.33	137,730	190,252.86
5	Finance	44,574	109,781.92	19,213	299,624.55	63,787	409,406.47
6	Transport, storage and Communications	47,288	56,322.50	1,451	169,972.84	48,739	226,295.34
7	Insurance	1,163	1,940.16	148	43,099.39	1,311	45,039.50
							00 000 5
IV	Others	11,244	18,023.23	2,218	70,799.30	13,462	88,822.53

S. No.	State	Registered	Closed	Dormant u/s 455 of CA, 2- 13	Under Liquidation	Under the process of Striking off	Active
1	Andaman & Nicobar	651	177	4	-	6	464
2	Andhra Pradesh	42,646	14,465	37	53	1,654	26,437
3	Arunachal Pradesh	856	364	-	1	4	487
4	Assam	16,233	4,763	-	14	74	11,382
5	Bihar	52,325	13,295	30	40	4,380	34,580
6	Chandigarh	16,736	8,507	11	60	79	8,079
7	Chhattisgarh	14,923	3,931	21	6	73	10,892
8	Dadra & Nagar Haveli	681	166	-	-	7	508
9	Daman and Diu	447	126	-	4	36	281
10	Delhi	392,336	160,631	281	931	3,688	226,805
11	Goa	10,390	4,332	20	14	669	5,355
12	Gujarat	131,218	43,283	58	580	3,190	84,107
13	Haryana	74,476	20,225	77	79	668	53,427
14	Himachal Pradesh	8,567	3,483	8	20	100	4,956
15	Jammu & Kashmir	8,778	3,315	2	19	98	5,344
16	Jharkhand	20,980	5,555	9	14	808	14,594
17	Karnataka	163,201	56,700	164	711	1,750	103,876
18	Kerala	74,427	25,408	244	293	218	48,264
19	Lakshadweep	33	7	-	-	-	26
20	Leh and Ladakh	101	27	-	-	-	74
21	Madhya Pradesh	54,758	19,537	30	95	236	34,860
22	Maharashtra	479,199	177,232	376	2,048	3,482	296,061
23	Manipur	1,719	412	2	-	18	1,287
24	Meghalaya	1,249	493	2	1	8	745
25	Mizoram	305	92	-	-	2	211
26	Nagaland	796	372	-	1	3	420
27	Odisha	36,178	12,506	174	66	239	23,193
28	Puducherry	3,763	2,102	2	6	16	1,637
29	Punjab	39,286	17,033	23	130	187	21,913
30	Rajasthan	78,992	27,683	27	99	362	50,821
31	Sikkim	2	1	-	-	-	1
32	Tamil Nadu	181,341	79,451	203	487	1,750	99,450
33	Telangana	143,928	54,736	88	215	2,185	86,704
34	Tripura	1,069	268	1	-	6	794
35	Uttar Pradesh	166,830	50,391	106	211	1,636	114,486
36	Uttarakhand	13,396	3,330	8	16	452	9,590
37	West Bengal	229,121	90,324	461	896	2,543	134,897
	Total	2,461,937	904,723	2,469	7,110	30,627	1,517,00

Table 5:	Registration of New Compa	anies durin	g January, 2023			(Paid Up Ca	pital in Rs. Crore)	
S. No.	Category	Go	vernment	No	n-Government	Total		
		Number Paid Up Capital		Number	Paid Up Capital	Number	Paid Up Capital	
1	Company Limited by Shares	5	0.36	12,086	765.31	12,091	765.67	
i	OPC	-	-	769	6.99	769	6.99	
ii	Private	1	0.10	11,109	703.29	11,110	703.39	
iii	Public	4	0.26	208	55.03	212	55.29	
2	Company Limited by Guarantee	-	-	75	0.02	75	0.02	
i	Private	-	-	73	0.02	73	0.02	
ii	Public	-	-	2	-	2	-	
3	Unlimited Company	-	-	-	-	-	-	
i	Private	-	-	-	-	-	-	
ii	Public	-	-	-	-	-	-	
	Total	5	0.36	12,161	765.33	12,166	765.69	

Table	e 6: Activity-wise New Companies	Regis	stered durir	ig Jan	uary, 2023			(]	Paid Up C	apital in I	Rs. Crore)
S.	Economic Activity		Gover	nmen			Non-Gov	ernment			Total
No.]	Private		Public	Pr	ivate	Pu	blic		
		No.	Paid Up Capital	No.	Paid Up Capital	No.	Paid Up Capital	No.	Paid Up Capital	No.	Paid Up Capital
I	Agriculture and Allied Activities	-	-	-	-	1,029	12.88	10	17.36	1,039	30.24
II	Industry	1	0.10	2	0.06	3,418	322	36	8	3,457	330.17
1	Manufacturing	-	-	-	-	2,439	290.64	20	7.06	2,459	297.69
i	Metals & Chemicals, and products thereof	-	-	-	-	788	206.25	10	6.63	798	212.88
ii	Machinery & Equipments	-	-	-	-	556	24.76	3	0.20	559	24.96
iii	Food stuffs	-	-	-	-	478	20.10	5	0.13	483	20.23
iv	Others	-	-	-	-	223	16.28	2	0.10	225	16.38
v	Textiles	-	-	-	-	231	17.19	-	-	231	17.19
vi	Paper & Paper products, Publishing, printing and reproduction of recorded media	-	-	-	-	132	4.04	-	-	132	4.04
vii	Leather & products thereof	-	-	-	-	21	1.77	-	-	21	1.77
viii	Wood Products	-	-	-	-	10	0.25	-	-	10	0.25
2	Construction	-	-	-	-	799	24.68	2	0.06	801	24.74
3	Electricity, Gas & Water Supply Companies	1	0.10	2	0.06	111	1.84	14	0.54	128	2.54
4	Mining & Quarrying	-	-	-	-	69	5.20	-	-	69	5.20
III	Services	-	-	2	0.20	7,504	375	164	30	7,670	405.28
1	Business Services	-	-	1	0.10	2,942	65.21	14	2.19	2,957	67.51
2	Trading	-	-	-	-	1,460	52.09	6	5.93	1,466	58.02
3	Community, personal & Social Services	-	-	1	0.10	1,740	194.10	12	6.36	1,753	200.56
4	Real Estate and Renting	-	-	-	-	568	14.07	1	0.01	569	14.08
5	Transport, storage and Communications	-	-	-	-	430	11.10	1	1.00	431	12.10
6	Finance	-	-	-	-	362	38.24	130	14.51	492	52.75
7	Insurance	-	-	-	-	2	0.25	-	-	2	0.25
	Total	1	0.10	4	0.26	11,951	710.30	210	55.03	12,166	765.69

	7: State/UT-wise Registra	thon of C					(Paid Up Capital in Rs. Crore)				
S.No				ernme			Non-Govern				Total
	State/UT-Wise		Private		Public		rivate		ublic	No.	Paid Up
	2	No.	Paid Up Capital	No.	Paid Up Capital	No.	Paid Up Capital	No.	Paid Up Capital		Capital
1	Andaman & Nicobar	-	-	-	-	10	0.65	-	-	10	0.6
2	Andhra Pradesh	-	-	-	-	229	4.02	-	-	229	4.0
3	Arunachal Pradesh	-	-	-	-	7	0.02	-	-	7	0.0
4	Assam	-	-	1	0.10	97	1.25	5	10.40	103	11.7
5	Bihar	-	-	-	-	384	9.73	7	0.78	391	10.5
6	Chandigarh	-	-	-	-	36	0.59	-	-	36	0.5
7	Chhattisgarh	-	-	-	-	96	1.64	-	-	96	1.6
8	Dadra & Nagar Haveli	-	-	-	-	3	0.12	-	-	3	0.1
9	Daman and Diu	-	-	-	-	-	-	-	-	-	
10	Delhi	-	-	1	0.05	1,083	29.82	15	8.03	1,099	37.9
11	Goa	-	-	-	-	47	0.73	1	0.10	48	0.8
12	Gujarat	-	-	-	-	653	38.02	20	7.88	673	45.9
13	Haryana	-	-	-	-	575	27.87	1	0.05	576	27.9
14	Himachal Pradesh	-	-	-	-	57	1.18	1	0.10	58	1.2
15	Jammu & Kashmir	-	-	-	-	74	1.04	-	-	74	1.0
16	Jharkhand	-	-	-	-	144	4.87	-	-	144	4.8
17	Karnataka	-	-	-	-	932	33.26	13	0.99	945	34.2
18	Kerala	-	-	-	-	407	8.30	14	1.31	421	9.6
19	Lakshadweep	-	-	-	-	_	-	-	-	-	
20	Leh and Ladakh	-	-	-	-	1	0.00	-	-	1	0.0
21	Madhya Pradesh	-	-	-	-	374	6.72	7	0.65	381	7.3
22	Maharashtra	-	-	-	-	2,228	339.32	62	10.93	2,290	350.2
23	Manipur	-	-	-	-	10	0.08	-	-	10	0.0
24	Meghalaya	-	-	1	0.10	4	0.03	-	-	5	0.1
25	Mizoram	-	-	-	-	6	0.01	-	-	6	0.0
26	Nagaland	-	-	-	-	1	0.00	-	-	1	0.0
27	Orissa	-	-	-	-	248	3.71	1	0.10	249	3.8
28	Puducherry	-	_	_	-	17	0.81	_	-	17	0.0
29	Punjab	-	-	-	-	165	14.78	3	0.26	168	15.0
30	Rajasthan	-	-	-	-	410	9.78	10	1.07	420	10.8
31	Sikkim	-	-	-	-	-	-	-	-	-	
32	Tamil Nadu	_	_	_	-	719	25.65	8	1.61	727	27.2
33	Telangana	-	-	_	-	767	84.34	3	5.90	770	90.2
34	Tripura	_	_	1	0.01	11	0.07	-	-	12	0.0
35	Uttar Pradesh	-	-	-	-	1,357	44.46	21	3.15	1,378	47.0
36	Uttarakhand	_	_	_	_	143	3.48	5	0.36	148	3.8
37	West Bengal	1	0.10	-	-	656	13.96	13	1.35	670	15.4
J1	West Deliga	1	0.10	_	-	0.50	13.70	13	1.55	070	13.4
	Total	1	0.10	4	0.26	11,951	710.30	210	55.03	12,166	765.6

Table 8:	Table 8: Summary of Registration of DIN										
		During January, 2023									
S.No.	Particulars	Indian	Foreign National	Total							
1	Registration of New Directors	20,531	246	20,777							
i	Active DIN	19,910	245	20,155							
ii	Provisional DIN	597	1	598							
iii	Surrendered DIN	0	0	0							
iv.	Deactivated DIN	24	0	24							
2	De registration of DIN	19	1	20							

S.	States/UT	18	3-30	31	1-45	40	5-60	61-	Above
No.		Female	Male	Female	Male	Female	Male	Female	Male
1	Andaman & Nicobar	0	3	2	3	0	3	0	0
2	Andhra Pradesh	57	106	58	149	36	50	12	24
3	Arunachal Pradesh	0	2	2	9	3	4	0	1
4	Assam	12	37	17	58	9	20	3	4
5	Bihar	87	224	78	201	33	85	6	24
6	Chandigarh	3	8	3	7	5	6	2	4
7	Chattisgarh	17	30	26	28	8	17	2	6
8	Dadra & Nagar Haveli	0	0	0	0	1	1	0	1
9	Daman and Diu	0	0	1	1	1	1	0	0
10	Delhi	91	216	146	259	62	111	29	35
11	Goa	4	8	6	12	0	5	2	3
12	Gujarat	58	229	109	290	48	107	12	41
13	Haryana	54	159	97	189	30	58	16	22
14	Himachal Pradesh	5	21	8	26	2	13	3	6
15	Jammu & Kashmir	8	27	15	17	4	13	4	6
16	Jharkhand	27	62	33	74	18	36	5	12
17	Karnataka	71	182	160	317	56	124	21	45
18	Kerala	47	97	59	227	39	104	12	41
19	Ladakh	1	2	0	1	0	0	0	0
20	Lakshwadweep	0	1	0	0	0	0	0	0
21	Madhya Pradesh	43	164	90	185	36	66	2	27
22	Maharashtra	239	560	515	938	237	447	70	147
23	Manipur	6	3	2	2	1	1	0	2
24	Meghalaya	1	1	0	0	0	0	1	0
25	Mizoram	1	0	1	7	0	9	1	4
26	Nagaland	0	1	0	0	0	0	0	0
27	Orissa	50	85	73	110	27	62	11	18
28	Puducherry	4	1	2	8	0	4	0	3
29	Punjab	16	52	35	74	17	29	10	15
30	Rajasthan	54	181	92	185	45	91	7	28
31	Sikkim	0	1	0	1	0	1	0	0
32	Tamil Nadu	73	164	142	245	60	128	29	42
33	Telangana	74	132	97	227	50	78	8	36
34	Tripura	1	3	2	4	1	3	1	1
35	Uttar Pradesh	149	535	270	604	122	343	41	138
36	Uttarakhand	14	49	26	36	6	23	2	5
37	West Bengal	65	143	112	232	45	120	12	39
38	Others	368	913	628	1381	324	770	76	222
	Grand Total	1,700	4,402	2,907	6,107	1,326	2,933	400	1,002

Table 1	0: Economic Activity-wise One Person Company	y		(Paid	l Up Capital in Rs. Crore)
S. No.	Economic Activity	Active	Up to 31.01.2023	Register	ed during January, 2023
		Number	Paid Up Capital	Number	Paid Up Capital
I	Agriculture and Allied Activities	925	14.65	25	0.28
II	Industry	8,665	147.75	186	2.31
1	Manufacturing	6,169	98.61	130	1.58
2	Construction	2,186	41.90	49	0.64
3	Electricity, Gas & Water Supply companies	211	5.46	1	0.01
4	Mining & Quarrying	99	1.78	6	0.08
III	Services	35,767	449.71	558	4.40
1	Business Services	21,374	267.61	270	1.94
2	Community, personal & Social Services	5,772	63.77	89	0.77
3	Trading	5,917	74.49	131	1.17
4	Real Estate and Renting	1,014	21.98	31	0.30
5	Transport, storage and Communications	1,544	17.97	30	0.19
6	Finance	143	3.76	7	0.04
7	Insurance	3	0.12	-	-
IV	Others	3	0.14	-	-
	Total	45,360	612.25	769	6.99

Table 11: 1	Table 11: Economic Activity-wise Active LLPs During November 2022-January 2023			
Sl. No.	Economic Activity	Number	Obligation of Contribution (in Rs Crore)	
I	Agriculture and Allied Activities	157	24.65	
II	Industry	2,580	349.61	
1	Manufacturing	1,318	154.49	
2	Construction	1,091	128.39	
3	Mining & Quarrying	87	8.53	
4	Electricity, Gas & Water Companies	84	58.20	
III	Services	7,741	585.35	
1	Business Services	1,063	29.49	
2	Trading	1,790	122.76	
3	Real Estate and Renting	1,297	168.11	
4	Community, personal & Social Services	2,662	154.29	
5	Transport, storage and Communications	767	71.56	
6	Finance	162	39.14	
7	Insurance	-	-	
IV	Others	_	_	
	Total	10,478	959.61	

Table 12: Obligation of Contribution wise Active LLPs as on 31st January, 2023				
Sl. No.	Obligation of Contribution Range	Number	Obligation of Contribution (in Rs Crore)	
1	Up to 1 lakh	196,662	1,472.34	
2	Above 1 lakh to 5 lakh	29,684	933.25	
3	Above 5 lakh to 10 lakh	14,293	1,321.62	
4	Above 10 lakh to 25 lakh	8,259	1,514.1	
5	Above 25 lakh to 50 lakh	5,849	2,370.61	
6	Above 50 lakh to 1 crore	4,939	4,175.52	
7	Above 1 crore to 2 crore	2,658	4,126.6	
8	Above 2 crore to 5 crore	2,711	9,497.5	
9	Above 5 crore to 10 crore	1,217	9,389.0	
10	Above 10 crore to 25 crore	842	13,611.09	
11	Above 25 crore to 100 crore	477	23,311.5	
12	Above 100 crore	127	90,828.63	
	Total	267,718	162,551.92	

Table	13: Economic Activity-wise Active LLPs as on 31st January, 2023			
Sl. No.	Economic Activity	Number	Obligation of Contribution (in Rs Crore)	
I	Agriculture and Allied Activities	5,456	1,768.35	
II	Industry	63,895	32,398.87	
1	Manufacturing	36,852	18,593.14	
i	Metals & Chemicals, and products thereof	10,303	7,123.64	
ii	Machinery & Equipments	6,628	4,455.81	
iii	Food stuffs	7,645	2,161.71	
iv	Textiles	5,092	2,207.10	
v	Others	3,576	1,477.39	
vi	Paper & Paper products, Publishing, printing and reproduction of recorded media	2,681	904.11	
vii	Leather and products thereof		117.94	
viii	Wood Products	449	145.44	
2	Construction		10,085.43	
3	Mining & Quarrying	1,751	541.03	
4	Electricity, Gas & Water Companies	1,837	3,179.26	
III	Services	198,364	128,384.60	
1	Business Services	84,396	48,055.27	
2	Trading	45,084	12,803.28	
3	Real Estate and Renting	25,669	16,962.04	
4	Community, personal & Social Services	30,985	11,593.63	
5	Transport, storage and Communications	8,002	1,076.73	
6	Finance	3,822	37,198.01	
7	Insurance	406	695.64	
IV	Others	3	0.11	
	Total	267,718	162,551.92	

Table 14: Economic Activity wise distribution of Registered Foreign Companies during November 2022-January 2023			
S.No	Economic Activity	Number	
I	Agriculture and Allied Activities	-	
II	Industry	6	
1	Manufacturing	2	
2	2 Construction 2		
3 Electricity, Gas & Water Supply companies		-	
4	Mining & Quarrying	2	
III	Services	12	
1	Business Services	9	
2 Community, personal & Social Services 1		1	
3	Real Estate and Renting	-	
4 Trading -		-	
5 Transport, storage and Communications		-	
6	Finance	1	
7	Insurance	1	
	Grand Total 18		

Table	15: Form	Filing during January 2023	
S.No	Form	Description	
1	AOC-4	Filing of financial statement and other documents with the Registrar	
2	MGT-	Annual return by OPCs and Small company	
	7A	48	
3	MGT-7	Annual return by a company	13,046
4	ADT-1	Information to the Registrar by Company for appointment of Auditor	37,404
5	DIR-12	Particulars of appointment of Directors and the key managerial personnel and the changes among them	10,001
6	CHG-1	Registration of creation or modification of charge (other than those related to debentures)	13,585
7	MGT-14	Filing of Resolutions and agreements to the Registrar	7,087
8	AOC-4	XBRL document in respect of financial statement and other documents with the Registrar	
	XBRL		6,836
9	DPT-3	Return of deposits	3,502
10	INC-22	Notice of situation or change of situation of registered office	2,950
11	CHG-4	Particulars for satisfaction of charge thereof	5,320 4,288
12	ADT-3	Notice of Resignation by the Auditor	
13	SH-7	Notice to Registrar of any alteration of share capital	
14	CSR-1	Registration of Entities for undertaking CSR Activities	2,201
15	STK-2	Application by company to ROC for removing its name from register of Companies 2,	
16	MR-1	Return of appointment of MD/WTD/Manager 32	
17	SH-11	Return in respect of buy-back of securities	
18	FC-3	Annual accounts along with the list of all principal places of business in India established by foreign company	
19	INC-6	One Person Company- Application for Conversion	18
20	CHG-8	Application to Central Government for extension of time for filing particulars of registration of creation /	
		modification / satisfaction of charge OR for rectification of omission or misstatement of any particular in respect of	
		creation/ modification/ satisfaction of charge	37
21	INC-20	Intimation to Registrar of revocation/surrender of license issued under section 8	3
22	MR-2	Form of application to the Central Government for approval of appointment or reappointment and remuneration or	
		increase in remuneration or waiver for excess or over payment to managing director or whole time director or	_
	1001	manager and commission or remuneration to directors	5
23	AOC-4	Filing of financial statement and other documents with the Registrar of NBFC Companies	
	NBFC		43
	Total 224,178		

Table 16: Overview of Non-STP Filing during January 2023		
Processed	Rejected	Number of Filings
296,641	2,360	299,001

Table 1	Table 17: List of State Abbreviations		
S.No.	State Code	State Code Description	
1	AP	Andhra Pradesh	
2	AR	Arunachal Pradesh	
3	AS	Assam	
4	BR	Bihar	
5	CG	Chhattisgarh	
6	GA	Goa	
7	GJ	Gujarat	
8	HR	Haryana	
9	HP	Himachal Pradesh	
10	JK	Jammu And Kashmir	
11	JH	Jharkhand	
12	KA	Karnataka	
13	KL	Kerala	
14	MP	Madhya Pradesh	
15	MH	Maharashtra	
16	MN	Manipur	
17	ML	Meghalaya	
18	MZ	Mizoram	
19	NL	Nagaland	
20	OD	Odisha	
21	PB	Punjab	
22	RJ	Rajasthan	
23	SK	Sikkim	
24	TN	Tamil Nadu	
25	TR	Tripura	
26	UK	Uttarakhand	
27	UP	Uttar Pradesh	
28	WB	West Bengal	
29	AN	Andaman and Nicobar Islands	
30	СН	Chandigarh	
31	DH	Dadra and Nagar Haveli	
32	DD	Daman and Diu	
33	DL	Delhi	
34	LD	Lakshadweep	
35	PY	Puducherry	
36	LA	Leh and Ladakh	
37	TS	Telangana	

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